MR. CHAIRMAN: I think we have had sufficient discussion. Papers to be laid on the Table.

PAPERS LAID ON THE TABLE
Notification under the Navy Act,
1957

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA): Sir, I beg to lay on the Table, under section 185 of the Navy Act, 1957, a copy each of the following Notifications of the Ministry of Defence (Navy Branch):—

- (i) Notification S.R.O. No. 3E, dated the 27th March, 1968, publishing the Navy (Discipline and Miscellaneous Provisions) (Amendment) Regulations, 1968.
- (ii) Notification S.R.O. No. 4E, dated the 27th March, 1968, publishing the Naval Ceremonial, Conditions of Service and Miscellaneous (Second Amendment) Regulations, 1968.

Placed in Library. For (i) and (ii) See No. LT-871/68.

(iii) Notification S.R.O. No. 5E, dated the 16th April, 1968, publishing the Naval Ceremonial, Conditions of Service and Miscellaneous (Third Amendment) Regulations, 1968. [Placed in Library. See No. LT-1108/68.]

STATEMENT RE DECISIONS TAKEN
ON RECOMMENDATIONS OF COMMITTEE ON BROADCASTING AND
INFORMATION MEDIA ON DOCUMENTARY FILMS AND NEWSREELS

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIK. K. SHAH): Sir, I beg to lay on the Table the second statement showing the decisions taken by Government on 17 more recommendations of the Committee on Broadcasting and Information Media on Documentary Films and Newsreels [Placed in Library. See No. LT-901|68.]

MOTION FOR ELECTION TO THE CENTRAL ADVISORY COMMITTEE: FOR THE NATIONAL CADET CORPS AND PROGRAMME THEREOF

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHR1 M. R. KRISHNA): Sir, I beg to movethe following Motion:—

"That in pursuance of clause (i) of sub-section (1) of section 12 of the National Cadet Corps Act, 1948 (31 of 1948), this House do proceed to elect, in such manner as the Chairman may direct, one member from among the members of the House to be a member of the Central Advisory Committee for the National Cadet Corps for a term of one year commencing from the 25th. June, 1968."

The question was put and the motion was adopted.

MR. CHAIRMAN: I have to inform the Members that the following dates have been fixed for receiving nominations and for holding election, if necessary, to the Central Advisory Committee for the National Cadet Corps:—

1. Number of Members to be elected . . One

2. Last date and time for receiving neminations 7th May, 1568 (up to 3 P M.)

3. Last date and time for withdrawal of candidature 8th May, 1968 (up to 3 P.M.)

4. Date and time of election . . . 10th May, 1968 (between 3 P.M. and 5 P.M.)

5. Place 9f election . Room No. 63, First Floor, Parliament House, New Delhi.

6. Method of election . Proportional representation by means of the single transferable vote.